

COURT-II

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No. 58 of 2014

Dated : 13<sup>th</sup> October, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Jindal Power Ltd. ... Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Ms Meghana Aggarwal

Counsel for the Respondent(s) : Mr. S. B. Upadhyay  
Mr. Kaustuv P. Pathak  
Mr. S. Vallinayagam &  
Mr.C.K.Rai for R-2

ORDER

Post the matter on 07<sup>th</sup> November, 2014.

( Justice Surendra Kumar )  
Judicial Member

( Rakesh Nath )  
Technical Member

kt/jp